

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-362(ND)2019
CA-16/CV/ND/2019

IN THE MATTER OF:

Rohit K. Gupta

...Applicant

Vs.

Three C Shelters Pvt Ltd

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:


For the Applicant :

For the Respondent :

ORDER

Matter has been transferred to Court-IV


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)